

**GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 4276
TO BE ANSWERED ON 21-03-2018**

Procedure to Accord Minority Status to any Community

4276. SHRI PARTHA PRATIM RAY:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the number of religious communities treated as minority in our country;
- (b) whether the Government has any plan of according minority status to Jews or any community and if so, the details thereof ; and
- (c) the names and number of minority communities who are appointed in the National Commission for Minorities?

**ANSWER
MINISTER OF MINORITY AFFAIRS
(SHRI MUKHTAR ABBAS NAQVI)**

- (a) The Central Government has notified six communities as minorities in the context of India as a whole under Section 2(c) of National Commission for Minorities (NCM) Act, 1992. These communities are namely Muslims, Sikhs, Buddhists, Christians, Zoroastrians (Parsis) and Jains.
- (b) This Ministry has received requests from some organization of Jewish and other communities demanding grant of minority status. Such proposals for notifying a community as minority community by the Central Government involve consultations with various stakeholders.
- (c) As on date members from all the six notified minority communities have been nominated as Chairperson/ Vice-chairperson or Members of NCM.
